

(b) The work of production of university-level text-books in Hindi at the first degree level in various subjects, including those in science subjects, is being undertaken by the Hindi speaking States under the Centrally sponsored scheme of "Production of Literature at University level in Regional languages". So far 1293 books relating to the discipline of science have been selected for translation from English to Hindi out of which 407 books have been allotted for translation. The Central Hindi Directorate and Commission for Scientific and Technical Terminology have also published some science books of university level in Hindi.

(c) No such assessment has been made so far.]

#### FREE EDUCATION UPTO CLASS VIII IN SCHOOLS IN WEST BENGAL

\*175. SHRI SASANKASEKHAR SANYAL: Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to refer to the reply to Starred Question No. 82 given in the Rajya Sabha on the 29th April, 1970 and state what steps, if any, have since been taken for making education free upto Class VIII in the Higher Secondary Schools in West Bengal?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRI A. K. KISKU): According to the information received from the State Government of West Bengal, the Education Department of the State Government is processing a scheme for making education free upto Class VIII for girls in urban areas. Education is already free up to Class VIII for girls in rural areas of West Bengal.

#### COMPLAINT BY IRANIAN FOOTBALL TEAM

\*176. SHRI PRANAB KUMAR MUKHERJEE: Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state:

(a) whether it is a fact that the Iranian Football Team which took part in the recent I.F.A. Shield Championship at Calcutta complained of misbehaviour by the public;

(b) if so, whether Government have made any enquiry into the complaint; and

(c) what are the results of the enquiry?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRI BHAKT DARSHAN): (a) and (b) Enquiries indicate that no such complaint was made by the Iranian Football Team either to the Indian Football Association, Calcutta, or to the All

India Football Federation or to the Government of India.

(c) Does not arise.

#### MEMORANDUM ON ALIGARH MUSLIM UNIVERSITY (AMENDMENT) BILL

\*177. DR. BHAI MAHAVIR: Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state:

(a) whether it is a fact that fourteen Members of Parliament have recently submitted a Memorandum to the Prime Minister against the Aligarh Muslim University (Amendment) Bill;

(b) if so, what is the text of the memorandum and who are the signatories thereto; and

(c) what decision has been taken by Government in this regard?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (PROF. V. K. R. V. RAO): (a) to (c) A statement is placed on the Table of the House.

#### STATEMENT

(a) and (b) A letter signed by 15 Members of Parliament was presented to the Prime Minister on the 6th August 1970 stating that the future of the Aligarh Muslim University had been one of the dominant problems exercising the mind of all sections of Muslim community in the country and the future shape that may be assigned to the University was being universally regarded as the *sine qua non* for the preservation of Muslim culture and the way of life in the country. The signatories had urged that the recommendations made by the 8 Man Committee consisting of Shri M.M. Begg and others which had been appointed by Shri Fakhruddin Ali Ahmed to consider the views received from a large body of Muslims in connection with the amendment of the Aligarh Muslim University Act and to give shape to them, may be accepted by Government and incorporated in the legislation to be undertaken in this behalf.

Among the major recommendations of the Committee were the demands that the Aligarh Muslim University be deemed to have been established by the Muslim minority of India and that the residential character of the University should be maintained.

The names of signatories to the letter were the following—

1. Md. Shafi Qureshi
2. Shri M. Y. Saleem
3. SHRI MUSHIR AHAMED KHAN
4. Shri P. M. Sayeed
5. Shri S. S. Syed
6. Mohammad Yusuf

7. Shri Syed Ahmed
8. Shri Lutfal Haque Hazi
9. Shri F. H. Mohsin
10. Shri Syed Ahmed Aga
11. Shri Mustafa Rashid
12. Shri A. Q. Asari
13. Shri Gulam Nabi Untoo
14. Shri M. Asad Madani
15. Shri Hayatullah Ansari.

(c) Decisions on comprehensive long term legislation both for the Aligarh Muslim University and the Banaras Hindu University have yet to be taken. However, having regard to the fact that the Golden Jubilee of the Aligarh Muslim University was scheduled to be held in December 1970, an Amendment Bill was introduced in the Rajya Sabha on August 31, 1970 with a view to providing for a democratic set up of the Court and the Executive Council before the celebrations.

#### LOANS TO PRIVATE COMPANIES

\*178. SHRI A. P. CHATTERJEE: Will the Minister of FINANCE be pleased to state:

(a) the amount of loans granted by the various public sector financial institutions to private companies in the country during the last three years till June, 1970;

(b) what is the percentage of such loans granted to the companies with a share capital of over 10 crores of rupees and the percentage of loans to companies with a share capital of less than 10 crores;

(c) whether there is any proposal under Government's consideration to convert the loans into equities; and

(d) what are the names of the companies to which the financial institutions have given loans during the period mentioned in part (a) above and what is the average dividend rate for equities and preference shares of these companies for the last three years?

THE MINISTER OF FINANCE (SHRI Y. B. CHAVAN): (a) (b) and (d) The information is being collected and will be laid on the Table of the House.

(c) Arising out of the recommendations of the Industrial Licensing Policy Inquiry Committee, Government accepted the 'joint sector' concept in principle and decided that it should be ensured in future that there was greater degree of participation in management, particularly at policy levels, in the case of major projects involving substantial assistance from public financial institutions; public financial institutions would also, as part of their financial assistance arrangements, exercise option for converting loans given and debentures issued in future, either wholly or partly, into equity within

a specified period of time. As for loans and debentures given in the past, the financial institutions concerned would have discretion to negotiate conversion in cases of default.

The detailed operational arrangements which would be necessary to give effect to the above decisions, are under active consideration of the Government.

#### AWARDS FOR BOOKS

\*179. SHRI B. C. PATTANAYAK: Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state the names of the schemes under which awards for books are annually given for the different languages of India?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (PROF. V. K. R. V. RAO): Awards for books in different Indian languages are given annually by the Ministry of Education and Youth Services under the following schemes—

1. Award of prizes to authors for writing books/manuscripts in any of the Indian languages other than Hindi, Sanskrit and in their mother-tongue.

2. Award of prizes to Hindi writers belonging to non-Hindi speaking areas for literary works in Hindi.

3. Prize competition of books for non-literates in any of the languages enumerated in the Constitution of India except Sanskrit.

Besides the Sahitya Akademi awards annual prizes to the most outstanding books of literary merit published in any of the eighteen Indian languages recognised by the Akademi, namely, the fifteen languages enumerated in the Constitution of India and Maithili, Dogri and English.

#### PLAN TO SUBVERT INDIAN ECONOMY

\*180. SARDAR GURCHARAN SINGH TOHRA: Will the Minister of FINANCE be pleased to state:

(a) whether Government's attention has been drawn to a news-item that appeared in the 'Hindustan Times' of 10th October, 1970 to the effect that certain Chinese agents have finalised a plan to subvert the Indian economy by putting into circulation fake currency notes worth several crores of rupees in various Indian markets; and

(b) if so, the reaction of Government in this regard.

THE MINISTER OF REVENUE AND EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI VIDYA CHARAN SHUKLA): (a) and (b) Government have seen this report. However, inquiries so far made do not confirm it. Utmost vigilance is being maintained in this regard.